

## THE HIGH COURT OF KERALA

B1- 59/ 2014

Kochi – 682 031  
Dated – 31/05/2014

Judicial Magistrates of the First Class – Appointment of – Notification - Issued.

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### NOTIFICATION

In exercise of the powers conferred by Section 11 (3) of the Code of Criminal Procedure 1973, the High Court of Kerala hereby appoint the persons mentioned in column (2) of the schedule hereto attached to be the Judicial Magistrates of the first class to preside over the Courts specified against their names in column (3) thereof from the date on which they take charge.

### SCHEDULE

Sl.No	Name	Court
1	Shri Mujeeb Rahiman C	Judicial Magistrate of First Class, Koyilandi
2	Shri Thankachan, K.P.	Judicial Magistrate of First Class, Ottappalam
3	Shri Anil T.P.	Judicial Magistrate of First Class, Thrissur
4	Shri K.N.Harikumar	Judicial Magistrate of First Class, Ernakulam
5	Shri G.Mahesh	Judicial Magistrate of First Class, Thrissur
6	Smt. Bindu Sudhakaran	Judicial Magistrate of First Class, Attingal
7	Shri Unnikrishnan K.G.	Judicial Magistrate of First Class, Cherthala
8	Smt. Vani K.M.	Judicial Magistrate of First Class, Kottayam
9	Shri P.K.Sasikumar	Judicial Magistrate of First Class, Alappuzha
10	Smt.Baveena Nath K.S.	Judicial Magistrate of First Class, Kollam
11	Shri Manjith T	Judicial Magistrate of First Class, Idukki
12	Smt. Suja K.M	Judicial Magistrate of First Class, N.Paravur
13	Shri Ranjith E.	Judicial Magistrate of First Class, Kasaragod
14	Smt.Fazeela T.B.	Judicial Magistrate of First Class, Kodungallur
15	Shri Sajeev. S	Judicial Magistrate of First Class, Thiruvananthapuram
16	Shri Ubaidulla C.	Judicial Magistrate of First Class, Mannarkkad
17	Shri Praveen Kumar G.	Judicial Magistrate of First Class, Kochi
18	Shri Sunil Berchmans Varkey	Judicial Magistrate of First Class, Chengannur

Sl.No	Name	Court
19	Shri John Varghese	Judicial Magistrate of First Class, Aluva
20	Smt.Rejani Thankappan	Judicial Magistrate of First Class, Neyyattinkara
21	Shri Radhakrishnan.K.S.	Judicial Magistrate of First Class, Ramankary
22	Smt.Elsa Catherine George	Judicial Magistrate of First Class, Thiruvalla
23	Smt.Devika Lal	Judicial Magistrate of First Class, Mananthavady
24	Shri Joji Thomas	Judicial Magistrate of First Class, Kozhikode
25	Shri Donald Sequera	Judicial Magistrate of First Class, Thamarassery
26	Shri Pramod Murali	Judicial Magistrate of First Class, Devikulam
27	Smt.Ranjini M.K.	Judicial Magistrate of First Class, Perambra
28	Smt.Mary Bindu Fernandez	Judicial Magistrate of First Class, Manjeri
29	Shri Aneesh Chacko. K	Judicial Magistrate of First Class, Nilambur
30	Shri Shabir Ibrahim M.	Judicial Magistrate of First Class, Kozhikode
31	Shri Thariyachan MT.	Judicial Magistrate of First Class, Nedumkandam
32	Smt.Remma R. K	Judicial Magistrate of First Class, Thaliparamba
33	Smt. Manju.P	Judicial Magistrate of First Class, Punalur
34	Shri Arshad Khan A.R.	Judicial Magistrate of First Class, Mavelikkara
35	Smt.Rejitha.R.R.	Judicial Magistrate of First Class, Thiruvananthapuram
36	Smt.Beena Gopal	Judicial Magistrate of First Class, Attingal
37	Shri Shanavas.A	Judicial Magistrate of First Class, Peermade
38	Smt.Sony A.S	Judicial Magistrate of First Class, Paravur

Sl.No	Name	Court
39	Shri Mithun Roy K	Judicial Magistrate of First Class, Sulthan Bathery
40	Smt.Vandana R.	Judicial Magistrate of First Class, Payyoli
41	Shri Siji.N.N.	Judicial Magistrate of First Class, Ernakulam

Investiture of powers – Summary Trial – Judicial Magistrates of the First Class –  
Notification empowering - Issued.

In exercise of the powers conferred by sub-section (1) of Section 260 of the Code of Criminal Procedure 1973, the High Court of Kerala hereby specifically empowers the Judicial Magistrates of the First Class mentioned in column (2) of the Schedule hereto attached to try in a summary way all the offences mentioned in the said sub-section.

#### **SCHEDULE**

Name of the Judicial Magistrate of the first class

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13	Shri Ranjith E.	Judicial Magistrate of First Class, Kasaragod
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41	Shri Siji.N.N.	Judicial Magistrate of First Class, Ernakulam

(By Order)



N.Anil Kumar

Registrar ( Subordinate Judiciary)

To

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The Addl.Chief Secretary to Government, Home (C) Department, Tvpm ( with C/L).  
The Superintendent of Government Presses, Tvpm for publication in the Gazette.  
The District Judges & Chief Judicial Magistrates of 14 Districts  
The officers concerned  
The Administrative Records Section , High Court